SCHEDULE B [8]

(Please see paragraph 15 of the Directions)

Area under the jurisdiction of each Regional Office of the RESERVE BANK

| [Name and address of the Office | Area under jurisdiction |
|---|--|
| 1. Ahmedabad Regional Office, La Gajjar Chambers, Ashram Road, Ahmedabad - 380 009. | State of Gujarat and Union Territories of Daman and Diu and Dadra and Nagar Haveli. |
| 2. Bangalore Regional Office, 10-3-8, Nrupathunga Road, Bangalore-560 002. | State of Karnataka. |
| 3. Bhopal Regional Office, Hoshangabad Road, Post Box No. 32, Bhopal-462 011. | State of Madhya Pradesh [and Chhattisgarh] ¹ |
| 4. Bhubaneswar Regional Office, Pandit Jawaharlal Nehru Marg, Post Bag No. 16, Bhubaneswar-751 001. | State of Orissa. |
| 5. [² Kolkata] Regional Office, 15, Netaji Subhas Road, [Kolkata] ³ -700 001. | States of Sikkim, and West Bengal and the Union Territory of Andaman & Nicobar Islands |
| 6. Chandigarh Regional Office, 11, Central Vista, New Office Building Opp. Telephone Bhavan, Sector 17, Chandigarh-160 017. | States of Himachal Pradesh, Punjab and the Union Territory of Chandigarh. |

State of Tamil Nadu and Union

Territory of Pondicherry.

7. Chennai Regional Office,

Fort Glacis, Rajaji Salai,

¹ Amended vide notification No. 149 dated June 27, 2001 ² Amended vide notification No. 149 dated June 27, 2001 ³ Amended vide notification No. 149 dated June 27, 2001

Chennai-600 001.

8. Guwahati Regional Office, Station Road, Pan Bazar, Post Box No. 120, Guwahati-781 001. States of Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland and Tripura.

Hyderabad Regional Office,
 6-1-56, Secretariat Road,
 Saifabad, Hyderabad-500 004.

State of Andhra Pradesh.

10. Jaipur Regional Office,Ram Bagh Circle,Tonk Road, P. B. No. 12,Jaipur-302 004.

State of Rajasthan.

11. Jammu Regional Office,Rail Head Complex,Post Bag No.1,Jammu-180 012.

State of Jammu and Kashmir.

[12. Kanpur Regional Office Mahatma Gandhi Marg, Kanpur - 208 001 State of Uttar Pradesh and Uttaranchal | 4

 Mumbai Regional Office, Garment House, 4th Floor, Dr. Annie Besant Road, Worli, Mumbai-400 018. State of Goa and Maharashtra

14. New Delhi Regional Office,6, Sansad Marg,New Delhi-110 001.

State of Haryana, National Capital Territory of Delhi

Patna Regional Office,
 South of Gandhi Maidan
 Post Bag No. 162,
 Patna-800 001.

State of Bihar [and Jharkhand]⁵

⁴ Amended vide notification No. 149 dated June 27, 2001

⁵ Amended vide notification No. 149 dated June 27, 2001

16. Thiruvananthapuram
Regional Office, Bakery
Junction,

State of Kerala and Union
Territory of Lakshadweep.

Thiruvananthapuram-695 033.{{55-6}}]

SCHEDULE C

(Please see paragraph 17 of the directions)

Reserve Bank of India
Department of [Supervision] [6]
Calcutta/[Mumbai] [5] /Bangalore/New Delhi

- 1. Name of the company Address
 - i) Registered Office
- ii) Administrative Office
- iii) Branch Office (s)
- 2. Date of incorporation
- 3. Board of Directors
 - A) Name of the Directors With residential address
 - i)
 - ii)
 - iii)
- B) Names and residential addresses of principal officers of the company with designation
- An up-to-date copy of Memorandum
 Articles of Association duly attested by a Director
- Particulars of the types of schemes run/proposed to be carried on by the company (such as rate of return, period of deposit).
 (Pamphlets, literature should be attached)
- 6. Copy of the draft advertisement proposed to be issued.
- 7. Capital structure : (Amounts in lakhs of rupees)

a) Authorised

b) Issued

c) Paid-up

[Date: Signature of Manager/

Managing Director/ Authorised Official

Place: Name:

Designation:] [3]